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28.2.1996.

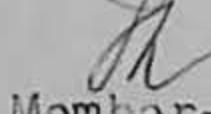
Hon. Mr. S. Das Gupta, Member-A
 Hon. Mr. T. L. Verma, Member-J

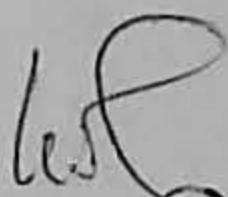
This application was filed by an employee of National Sugar Institute, Kanpur, challenging for quashing of order dated 31.7.1995 issued by the National Institute of Rural Development, Hyderabad and the respondents be directed to appoint him on the post of Director, Centre for Monitoring and Evaluation at National Institute of Rural Development, Hyderabad.

The respondents have filed a counter-affidavit, in which they have taken a plea that this O.A. is not maintainable as the aforesaid institute is not notified under Section 14(2) of the Administrative Tribunals Act, 1985.

Shri P. N. Tripathi brief holder of Sri Sudhir Agarwal, learned counsel for the applicant concedes this point and seeks withdrawal of this application.

In view of the foregoing we ~~apply~~ allow this application be withdrawn and it is dismissed as withdrawn.


 Member-J


 Member-A

(Pandey).